### COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 234 OF 2017 & IA NO. 580 OF 2017

Dated: 17<sup>th</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Jaiprakash Power Ventures Limited .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta

Mr. Kumar Mihir

### **ORDER**

Issue notice to the Respondents returnable on 25.09.2017. Dasti, in addition, is permitted.

IA No. 580 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

List the matter on <u>25.09.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson